

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 126**

**RST.A(IBC)/15(CH)2024**

**In**

**CP (IB) No. 10/Chd/Hry/2023**

**(Disposed of on 25.04.2024)**

**IN THE MATTER OF:**  
**Meghalaya Cement Ltd.**

**... Petitioner-Operational Creditor**

**Versus**

**RCC Infraventures Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**  
**Rule: 11 of NCLT Rules, 2016**

**Order delivered on 22.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

**Court Officer**

Mamta

22.07.2024.